## GOVERNMENT OF INDIA CHEMICALS AND FERTILIZERS LOK SABHA

UNSTARRED QUESTION NO:2023 ANSWERED ON:23.08.2012 CODE OF CONDUCT FOR PHARMA MARKETING PRACTICES Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Yadav Shri Dharmendra

## Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Organisation of Pharmaceutical Producers of India has raised objections about several clauses in the code of conduct framed by the Government for pharma marketing practices including the restriction of the number of samples to be given;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

## Answer

## MINISTER OF STATE INDEPENDENT CHARGED OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (c): The draft `Uniform Code of Pharmaceutical Marketing Practices` (UCPMP) for pharma marketing practices was put up on the Department's website www.pharmaceuticals.gov in for inviting the comments from all the stakeholders. The comments received were examined and a final draft UCPMP was prepared and circulated to the pharma association including Organisation of Pharmaceutical Producers of India (OPPI) their comments. The same has been received including from Organisation of Pharmaceutical Producers of India (OPPI) and the UCPMP is being finalized.